

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench, New Delhi.

O.A. No. 230/1994

New Delhi, This the 14th Day of February 1994.

Hon'ble Shri P.T. Thiruvengadam, Member (A)

1. Shri Raghbir Singh
WZ-314, Nangal Raya,
New Delhi - 46

2. Shri Raju
S/o Shri Raghbir Singh
WZ-314, Nangal Raya,
New Delhi-46

..Applicants

By Advocate Shri B.N. Bhargava)

Versus

1. Union of India Through
The General Manager
Northern Railway
Bareda House,
New Delhi.

2. The Divisional Railway Manager,
Northern Railway Division
New Delhi.

3. The Divisional Personnel Officer,
Northern Railway Division
New Delhi.

..Respondents

By None

O R D E R (Oral)

1. The learned counsel for the applicant seeks permission to withdraw this OA with a liberty to file a fresh OA with regard to the relief claimed. Permission is granted and the OA is treated as withdrawn. No costs.

P.J. 25

(P.T. THIRUVENGADAM)
Member (A)

LCP